

Shri S. M. Banerjee:
 Shri Vishwa Nath Pandey:
 Shri Hem Raj:
 Shri Naval Prabhakar:
 Shri Onkar Lal Berwa:
 Shri D. D. Puri:
 Shri Maheswar Naik:
 Shri Hukam Chand
 Kachhavaia:
 Shri Sezhyan:
 Shrimati Jyotsna Chanda:
 Shri Bagri:
 Shri H. C. Soy:
 Shri Raghunath Singh:
 Shri Surendra Pal Singh:
 Shri R. Barua:
 Dr. L. M. Singhvi:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that China has exploded a second atom bomb and is preparing for full-fledged development of China as a nuclear power;

(b) if so, the Government's reaction thereto; and

(c) at what stage the proposal for joint nuclear protection, made by our Prime Minister last year, stands at present?

The Minister of External Affairs (Shri Swaran Singh): (a) to (c). China has conducted a second nuclear explosion as part of its plan to develop an independent nuclear weapons capability.

Government have condemned the Chinese nuclear tests and China's plans to develop its nuclear capability as a threat to international peace and security and as a serious setback to the cause of world disarmament.

The Prime Minister had proposed that the major nuclear powers might undertake responsibilities to mitigate the nuclear threat being faced by non-nuclear countries with a view to ensure that these countries do not seek to acquire independent nuclear capabilities and to reduce the risk of the proliferation of nuclear weapons. The Prime Minister had merely posed the problem in a general way for consideration by the powers concerned.

This is a complicated matter having important strategic and political aspects and it is unlikely that assurances of security can be extended to non-nuclear powers until the powers concerned have had sufficient time to consider the matter in detail.

Indo-Ceylon Agreement

Shri P. C. Borooah:
 Shri Hem Barua:
 Shri F. R. Chakraverti:
 Shrimati Savitri Nigam:
 Shri R. S. Pandey:
 Shri Prakash Vir Shastri:
 *30. Shri Jagdev Singh Siddhanti:
 Shri D. C. Sharma:
 Shri Surendra Pal Singh:
 Shri Yashpal Singh:
 Shri Raghunath Singh:
 Shri Tan Singh:
 Shri R. Barua:

Will the Minister of External Affairs be pleased to state:

(a) whether the attention of Government has been drawn to the disclosure made by Ceylon's Prime Minister in Parliament on April 23, 1965 of the "difficulties" in regard to the implementation of the India-Ceylon agreement of 1964;

(b) if so, whether our Government have ascertained these difficulties; and

(c) the steps taken to remove them?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) No, Sir. The Government have seen no mention of "difficulties" in regard to the implementation of the Indo-Ceylon Agreement of 1964 in the statement made in Parliament by the Prime Minister of Ceylon on 23rd April, 1965.

(b) and (c). Do not arise.

P.M.G.'s Office, Nagpur

1. { Shri Ram Harkh Yadav:
 Shri Vishwa Nath Pandey:

Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the P.M.G.'s Office at Nagpur has been shifted to Bhopal;